

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHOMUK CONSULTANCY SERVICES PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|--|
| 1. | Name of corporate debtor | Shomuk Consultancy Services Private Limited |
| 2. | Date of incorporation of corporate debtor | 05/06/2003 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U74140WB2003PTC096328 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 5A, Palm Avenue, Kolkata, West Bengal, India, 700019 |
| 6. | Insolvency commencement date in respect of corporate debtor | 11/06/2024 |
| 7. | Estimated date of closure of insolvency resolution process | 08/12/2024 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Jitendra Lohia Reg No: IBBI/IPA-001/P00170/2017-18/10339 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | 2/7 Sarat Bose Road, Vasundhara Building, 2 nd Floor, Kolkata-700020 Email: jitulohia@knjainco.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Klass Insolvency Resolution Professionals Pvt. Ltd 2/7 Sarat Bose Road, Vasundhara Building, 2 nd Floor, Kolkata-700020 Email: cirp.shomukconsultancy@gmail.com |
| 11. | Last date for submission of claims | 25/06/2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | N.A. |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | N.A. |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Weblink: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable |

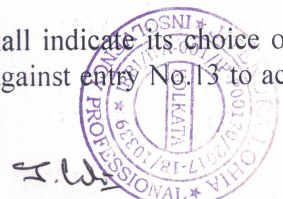
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shomuk Consultancy Services Private Limited** on **11/06/2024**.

The creditors of **Shomuk Consultancy Services Private Limited**, are hereby called upon to submit their claims with proof on or before **25/06/2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA-N. A.

Submission of false or misleading proofs of claim shall attract penalties.



JITENDRA LOHIA

Interim Resolution Professional

Shomuk Consultancy Services Private Limited

Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Regd Email - jitulohia@knjainco.com

AFA No: AA1/10339/02/101224/106527, AFA Valid up to – 10/12/2024

Date: 12.06.2024

Place: Kolkata